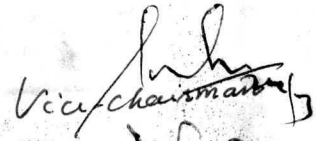
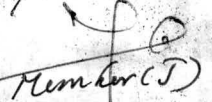


Order dated 24.3.03

Shri D.N. Mishra submits that respondents have filed a writ petition against the order of this Tribunal, before the Hon'ble High Court of Orissa, and Shri Mishra also undertakes to produce the stay order passed by the High Court in course of the day. In view of this M.A. 1004/02 may lie over.


Vice-Chairman


Member (J)